

average of less than 14,000, and the operating area is 50 sq. km. per branch, making it virtually impossible for a farmer to visit a bank in times of need. Moreover, many branches are under-staffed causing further misery to the farmers. The banks also do not issue cards and the loan sanctioned is only for a season and not for the whole year and the amount sanctioned is not adequate.

It is, therefore, urged that the Government should immediately look into these matters and initiate immediate effective steps for smooth credit disbursement and should also open more bank branches, especially in remote areas with adequate staff, so that the farmers in Assam can avail themselves of the bank credit facilities.

RE. HIKE IN PETROL AND DIESEL PRICES – Contd.

MR. DEPUTY CHAIRMAN: Hon. Members, now we will take up Statutory Resolution and The National Food Security Bill. Please ...*(Interruptions)*...
 ...*(Interruptions)*... All of you please sit down. ...*(Interruptions)*...
 ...*(Interruptions)*... All of you please sit down. ...*(Interruptions)*...
 ...*(Interruptions)*... Now we have to take up ...*(Interruptions)*... Please sit down. ...*(Interruptions)*... All of you please sit down. Hon. Members, now we have to take up Statutory Resolution and National Food Security Bill. The House knows that both will be discussed together, but I will call the first person who has given the Notice to move the Resolution. If he is not there, then the next person, *i.e.* Shri Ravi Shankar Prasad will move the Resolution. We are going to take up the Statutory Resolution and The National Food Security Bill.

Shri Ram Jethmalani to move the Statutory Resolution. Is he present? ...*(Interruptions)*... He is not present. Shri Ravi Shankar Prasad to move the Resolution.

SHRI RAVI SHANKAR PRASAD: Sir, I am making a request to you. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please. ...*(Interruptions)*...

SHRI RAVI SHANKAR PRASAD: I am making a request to you. In my place, the hon. Leader of the Opposition will speak, Sir.

MR. DEPUTY CHAIRMAN: I think the House agrees on that. The hon. Leader of the Opposition to move the Statutory Resolution.

[illegible]

AÖB ^-QÄPÖCÄVÖ : Üé-QüÜ, †ÖÖ 2ÜŠik.....(3/00-00)...

MR. DEPUTY CHAIRMAN: No. ...*(Interruptions)*...

AOB ~ (000000) : t00 <> t000 Ude A00 >B~0<... (000000)... t00 20Sk... (000000)... Don't
 ve like this. ...*(Interruptions)*... It is indiscipline. 20Sk, 20Sk... t00 <> t000 Ude
 >B~0<... (000000)... No, no. It is not going on record. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: That is not going on record. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No. ...*(Interruptions)*... It is not going on record.
your seat.

MR. DEPUTY CHAIRMAN: Please. It is not going on record. You sit down.

AOB ~-0000000 : 3000 x 0000 0 0e 0000 -00 0000 A00 Y000 x±0.0 ±00 0000 2000 0 000
 A0P... (000-00) ...±A0 Y0 000 A0e 2000 000 A0e 0000 ±0000=0 A00.... (000-00) ...0000, 0000, ±00
 20isk..... (000-00) ...

MR. DEPUTY CHAIRMAN: You are wasting time. ...*(Interruptions)*... Don't waste the time of the House.

*Not recorded.

*Not recorded.

श्री आनंद कुमार : ... (Interruptions) ...

श्री आनंद कुमार : *

MR. DEPUTY CHAIRMAN: No, no. That is not going on record.

श्री आनंद कुमार : *

MR. DEPUTY CHAIRMAN: No, no. It is indiscipline.

श्री आनंद कुमार : *

MR. DEPUTY CHAIRMAN: It is the height of indiscipline.

श्री आनंद कुमार : *

MR. DEPUTY CHAIRMAN: No. Height of indiscipline! ... (Interruptions)... Don't behave like that.

श्री आनंद कुमार : *

MR. DEPUTY CHAIRMAN: No. ... (Interruptions)... You sit down there.

श्री आनंद कुमार : *

MR. DEPUTY CHAIRMAN: I am asking you to sit down.

श्री आनंद कुमार : *

MR. DEPUTY CHAIRMAN: I am saying, you sit down there.

श्री आनंद कुमार : *

MR. DEPUTY CHAIRMAN: You sit down there.

श्री आनंद कुमार : *

MR. DEPUTY CHAIRMAN: I will have to expel you if you behave in this way. ... (Interruptions)... Sit down there.

श्री आनंद कुमार : *

MR. DEPUTY CHAIRMAN: Do you want me to expel you? ... (Interruptions)... What are you doing? ... (Interruptions)... Very bad! I would request his seniors to advise him. ... (Interruptions)... Is there anybody who can influence him?

श्री आनंद कुमार : *

MR. DEPUTY CHAIRMAN: I think his Party leaders are sitting here. Why don't you advise him, N. K. Singh sahib?

श्री आनंद कुमार : *

*Not recorded.

MR. DEPUTY CHAIRMAN: What is he saying? ...*(Interruptions)*... What can I do?

ÁÖß ÄÖßÖ, ü †»Öß : *

MR. DEPUTY CHAIRMAN: What does he want? ...*(Interruptions)*... I don't know. ...*(Interruptions)*... If he wants to say something, he can give Notice.

ÁÖB ÃÖÖ2Ö,ü †»ÖB : *

MR. DEPUTY CHAIRMAN: What does he want? He has been speaking for the last ten minutes. ...*(Interruptions)*... ~~He's not speaking.~~...

ÁÖß ÃÖß Ö ü † »Öß : *

MR. DEPUTY CHAIRMAN: What is his problem? ...*(Interruptions)*... What is your problem?

ÁÖß ÃÖÖÖü †»Öß : *

MR. DEPUTY CHAIRMAN: Zero Hour is over. How can I bring back Zero Hour now? N.K Singhji, can I bring back Zero Hour now? It is over. ...*(Interruptions)*...

SHRI N.K. SINGH (Bihar): Sir, he wants to speak for only one minute.

MR. DEPUTY CHAIRMAN: He has been speaking for ten minutes.
...(Interruptions)...

SHRI SABIR ALI: I will take only 30 seconds, Sir.

MR. DEPUTY CHAIRMAN: You have taken ten minutes. What are you saying?(Interruptions)...†"" 2000, what do you want to speak?

[illegible]

*Not recorded.

